

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 25th Sept 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/19 WITH IA/79/KOB/2020
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMANY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

25th Sept 2020

Office Notes ~~Video Conference~~**ORDER**

CP/127/KOB/19 WITH IA/79/KOB/2020

Learned counsel for both parties intimated their willingness to appear through VC. However, due to paucity of time, adjourned to 16.11.2020.
Let the matter be listed on the top of the list after admission matter.



Sd/-

Ashok Kumar Borah
Member (Judicial)